SHRI C SUBRAMANIAM This is under consideration But unless we take steps, there is no use saying that this is being done & so on But this is under-consideration

MR CHAIRMAN Yes, Mr. Mathur Last question

श्री जगदीश प्रसाद माथुर ग्रापने पिछले कुछ वर्षों से कार बनान की दृष्टि सं .

श्री कल्याण चन्द आ ाई कार !

श्री जगदीश प्रसाद माथुर कार का नाम नेते ही वह कहन लग जाते है। नाम कार का लिया ग्रीर वह कहने लग गये। मै क्या करू।

MR CHAIRMAN Mr Mathur, kindly turn to the main question

श्री जगदीश प्रसाद माथुर में यह जानना चाहता हू कि जा ग्रापन कार बनाने के लिए लेटर ग्राफ इटट ईण्य किया । क माम्ति लिमिटेड को

SHRI JAGDISH PRASAD MATHUR Sir, it is a letter of intent issued for the manufacture of cars to two or three persons I want to know what the progress is

DR Z A AHMAD This is over-doing the whole thing

श्री जगदोश प्रसाद माथर ग्रध्यक्ष महोदय मै यह जानना चाहगा कि कार बनान के जा लेटर श्राफ इटेट ग्रापने ईश्य किये थ उनमे स कितना ने प्राडक्शन के लिये लाइसेस लिये है या सिवाय मारुति लिमिटेड के बाकी जिन लोगों ने लेटर आफ इटेट लिया था वह उन्होंने सरेन्डर कर दिया है ! श्रौर मारुति लिमिटेंड का भी श्रब कितने दिनो मे प्रोडक्शन आ जायेगा प्रौर जो उसके प्रोडक्शन म डिले हो रही है तो उसकी वजह से पहले जा कार की कीमत 11 हजार रुपये दी गई थी वह कार की कीमत बढती जाती है, ज्यो ज्या अधिक प्रोडक्शन में डिले होती जा रही है त्या त्यो उसके कारण से उसकी कीमत भी बढती जायगी । तो इसके सम्बन्ध मे क्या स्थिति है, जरा वता दे।

SHRI C SUBRAMANIAM As far as the Maruti is concerned, the letter of intent has been extended up to the end of this year that is, 31st December, 1973

SHRI C SUBRAMANIAM Before that, I am sure, the Letter of Intent will get converted into a licence, and once the licence is given, I am told, within a year there will be production—within a year Already they have produced a large number of prototypes. They will have to be tested, and once they are tested this Letter of Intent will get converted into a licence.

As far as others are concerned, they have not made any significant progress

## NEW INDUSTRIAL POLICY

68 SHRIMATI PRATIBHA SINGH †
SHRIMATI SAVITA BEHEN:
SHRIMATI SITA DEVI.
SHRI JAGDISH PRASAD
MATHUR
SHRI DEBANANDA AMAT
SHRI SANDA NARAYANAPPA.

Will the Minister of INDUSTRIAL DEVFLOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state.

- (a) whether Government are contempleting a new industrial policy whereunder the larger industrial houses would be permitted to expand in 'growth sectors' while ensuring that the management of such undertakings is professionalised and delinked from the control of big business families,
- (b) if so, the precise modifications to be brought about in the existing industrial policy of Government under the contemplated scheme, and
- (c) the reasons for such change in the policy?

The question was actually asked on the floor of the House by Shrimati Pratibha Singh,

THE DEPUTY MINISTER IN MINISTRY OF INDUSTRIAL DEVE-LOPMENT AND SCIENCE AND TECHNOLOGY (SHRI PRANAB MUKHERJEE): (a) to (c) Government's basic policy is to accelerate industrial growth subject to curbing the concentration of economic power. Within this framework Government are interested in professionalising management and in progressively reducing the share of larger industrial houses in ownership management. Measures to promote these objectives do not need revision of policy which is already based on promoting growth with social justice.

SHRIMATI PRATIBHA SINGH: Will the hon. Minister kindly state if they are considering to demarcate clearly the area of industries to be entrusted to big industrial houses and those to be entrusted new ιne entrepreneurs and small industries? Are they also considering to ensure that the areas allotted for new entrepreneurs and to small industrial sector will be vacated by the big industrial houses? If so, what steps is the Government envisaging to take?

SHRI PRANAB MUKHERJEE: Already in the policy statement of 2nd Feb., 1973, a list of the items for larger industries has been specifically given, and it has been already pointed out in the said statement that the larger houses will not be allowed to encroach the areas earmarked for small and medium sector. This policy is very clear.

SHRIMATI PRATIBHA SINGH: What are those items?

SHRI PRANAB MUKHERJEE: This information is not available just now. I can place it on the Table of the House later on.

AN HON. MEMBER: It is published.

श्रीमती सीता देवी . क्या मिनिस्टर साहब यह बनाएंगे कि जहा छोटे उद्योगपितयों को ध्रपने उद्योग का विस्तार करने के लिए लाइसेन्स दिए जाएंगे वहां जो बड़े बड़े उद्योगपित है उनके ऊपर 18RSS/73--2

यह प्रतिबंध लगाया जाएगा कि वे वहा पर किसी भी काम में कोई कम्पटीशन का काम न करें?

SHRI PRANAB MUKHERJEE: Sir, already the policy is there. Not only that, 124 items are exclusively reserved for production in the small sector. The Planning Commission is further considering to increase the number of these items.

श्री जगदीश प्रसाद मायुर : व्यक्तिगत रूप से चलने वाले उद्योगों की जो प्रबंध व्यवस्था है, क्या सरकार इभके सबंध में जो उनको पेशेवर स्वरूप देना चाहती है, इभके साथ क्या सरकार इस खत का ग्रध्ययन करेगी. कि 'जलने सरकारी उपक्रम है जिनमें सरकारी ग्रधिकारियों को मैनेज-मैल्ट के रूप में रखा जाता है, जिमके कारण उनको घाटे हो रहे है, उनके सबध में भी ग्रपनी नीति में परिवंतन करेगी कि सरकारी उपवम में भी ग्रौर सरकारी उद्योगों में भी इर. प्रकार के जो प्राईवेट मैनेजमैन्ट के लोग है उनको ला कर सरकारी उद्योगों में जो घाटा हो रहा है उसको दूर कराने का भी कोई प्रयास किया जाएगा।

SHRI PRANAB MUKHERJEE: Sir, it is not the question of bringing persons from the private sector. The idea of the Government is to professionalise the undertakings. It is not the question whether a person belongs to private sector or public sector. The idea is to professionalise the management. With competent persons and technical persons.

श्री जगदीश प्रसाद माथुर वही तो मै पूछ रहा था कि अगर आप प्रोफेशनल इज करना चाहते है और प्रेजेन्ट में जो घाटा दे रहे है आपके उद्योग, जो कि आपके काडर में दांघ के कारण है, तो क्या उस काडर में सुधार की दृष्टि से आप आउटमाइडमं को लेकर उनके अनुभव का उपयोग करना चाहते हैं या नहीं?

SHRI PRANAB MUKHERJEE: We went to make use of them.

SHRI C. SUBRAMANIAM: If expertise is available outside, we do not hesitate to take those persons and draft them in the public sector. As a matter of

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fact, quite a few of them have come into the public sector from the private sector, and there is nothing wrong about it

SHRIMATI PRATIBHA SINGH Sir. may I isk another small question?

MR CHAIRMAN No Your turn is over

श्री स्रोउनप्रकाश स्यागी ग्रध्यक्ष महोदय मै सरकार स यह जानना चाहता ह कि क्या इस प्रकार की पालिसी कि देश की भीद्यांगिक उन्नति में देश के जा पिछडे हर भाग है या पिछड हर प्रान्त है उनम क्या ग्राप फैक्टरीज उद्योगा ग्रादि की स्थापना का अधिक प्रोत्साहन देगे ग्रौर लाइसेम देमें ? यदि हा ता ग्रापकी इस सबध मे क्या नीति है ?

' SHRI PRANAB KUMAR MUKHER-Various steps have already been taken and announced on the floor of the House, 15 per cent subsidy scheme is there Particular backward areas have been identified Financial assistance on concessional rates is there. All these schemes are for the development of backward areas

CHAIRMAN MR Question Hour over 77

## WRITTEN ANSWERS TO QUESTIONS

DELINKING OF PRESS FROM **BUSINESS AND INDUSTRY** 

• 69 SHRI J S TILAK SHRI CHANDRA SHEKHAR SHRI KOTA PUNNAIAH. SHRI BRAHMANANDA PANDA SHRI KRISHAN KANT SHRI A G KULKARNI

Will the Minister of INFORMATION AND BROADCASTING be pleased state

- (a) whether Government have taken any final view about delinking of Press from business and industry, and
- (b) if so, the details of the action to be taken to achieve the objective?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND PROADCASTING (SHRI I K RAL) (a) and (b) The whole question is being examined in the light of the Sup teme Court's judgment on the Newsprint Policy for 1972 73 and their recent judgment on the validity of 24th 25th. etc Constitutional Amendments

70 Transferred the 4th to Max 1973]

## DEVELOPMENT OF BACKWARD AND HILLY AREAS IN GUJARAT

- SHRI IBRAHIM KALANIYA. the Minister of PLANNING be pleased to state
- (a) whether the Gujarat State has submitted a proposal recently for the development of backward and hilly areas in that State,
- (b) if so, the reaction of the Government of India thereto
- (c) how many such proposals have so far been received from the State Rajasthan, Maharashtra and Gujarat, and
- (d) what is the amount of funds demanded, allocated and released thereunder?

THE MINISTER OF STATE IN THE OF PLANNING MINISTRY (SHRI MOHAN DHARIA) (a) and (b) While proposals for forwarding draft Annual Plan of 1973 74, the Government or Gujarat proposed an outlay of Rs 326 crores for special and backward areas This has been approved by the Planning Commission

- (c) No such proposals for the develepment of backward areas have been received from the States of Rajasthan and M. harashtra
  - (d) Does not arise

## बडे ग्रीदयोगिक घरानो के सबध में सरकार ग्रायोग का प्रतिवेदन

- 72 श्री बीरेन्द्र कूमारू सखलेचा क्या ग्रीदयोगिक विकास तथा विज्ञान ग्रौर प्रोदयोगिक मही यह बनान की कृपा करेंगे कि
- (क) क्या बड ग्रौद्यागिक घराना सबधी सरकार आयाग न अपना प्रतिवदन सरकार का प्रस्तुत कर दिया है .